

आयकर अपीलीय अधिकरण, विशाखापटनम पीठ, विशाखापटनम

IN THE INCOME TAX APPELLATE TRIBUNAL,
VISAKHAPATNAM BENCH, VISAKHAPATNAM

BEFORE SHRI K. NARASIMHA CHARY, HON'BLE JUDICIAL MEMBER &
SHRI MADHUSUDAN SAWDIA, HON'BLE ACCOUNTANT MEMBER

आयकर अपील सं./ I.T.A. No.104/Viz/2024

(निर्धारण वर्ष / Assessment Year : 2016-17)

Gunda Sai Venkata
Saytanarayana Gupta,
Visakhapatnam.
PAN: ACYPG6263D
(अपीलार्थी/ Appellant)

Vs. Income Tax Officer,
Ward-5(2),
Visakhapatnam.
(प्रत्यर्थी/ Respondent)

निर्धारिती द्वारा/ Assessee by:

GVN Hari, AR

राजस्व द्वारा/ Revenue by:

Dr. Aparna Villuri, Sr. AR

सुनवाई की तारीख/ Date of hearing:

13/11/2024

घोषणा की तारीख/ Pronouncement on:

13/11/2024

ORDER

PER K. NARASIMHA CHARY, Judicial Member :

Aggrieved by the order dated 29/01/2024 passed by the learned Commissioner of Income Tax (Appeals), National Faceless Appeal Centre, Delhi ("learned CIT(A)"), in the case of Gunda Sai Venkata Saytanarayana Gupta ("the assessee") for the assessment year 2013-14, the assessee preferred this appeal.

2. At the outset, the Learned Counsel for the assessee submitted that the assessee wish to avail Direct Tax "Vivad Se Vishwas Scheme, 2024" and hence, would like to withdraw this appeal.

3. Having heard both the sides, we hereby dismiss the appeal of the assessee with a liberty to approach the Tribunal if assessee's case is not accepted in Vivad se Vishwas Scheme 2024 by the Revenue for whatsoever may be the reason, then the assessee shall be at liberty to file Misc. Application before the Tribunal within the time limit prescribed under the Act to reinstate assessee's appeal. Ordered accordingly.

4. In the result, the appeal of the assessee is dismissed as 'withdrawn'.

Order pronounced in the open court on 13th November, 2024.

Sd/-

(MADHUSUDAN SAWDIA)

लेखा सदस्य/ACCOUNTANT MEMBER

Dated : 13.11.2024

OKK - SPS

Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee – Gunda Si Venkata Satya Narayana Gupta, HIG-1160, Midhilapuri Vuda Layout, Madhurawada, Visakhapatnam, Andhra Pradesh-530041.
2. राजस्व/The Revenue – Income Tax Officer, Ward-5(2), O/o. ITO, Pratyakshakar Bhavan, MVP Colony, Visakhapatnam, Andhra Pradesh-530017.
3. The Principal Commissioner of Income Tax,
4. आयकर आयुक्त) अपील(/ The Commissioner of Income Tax
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण ,विशाखापटणम/ DR, ITAT, Visakhapatnam
6. गार्ड फ़ाईल / Guard file

आदेशानुसार / BY ORDER

Sr. Private Secretary
ITAT, Visakhapatnam